Sl.No.	States/UTs	Allocation	Release
33.	Chandigarh	0.33	
34.	Dadra and Nagar Haveli	5.42	
35.	Daman and Diu	0.94	
36.	Lakshadweep	0.63	
	Grand Total	5370.58	3892.04

^{*} Fund could not be utilized by A&N. May be treated as surrendered

Central support to agrarian sector

1647. PROF. M. V. RAJEEV GOWDA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the existing Centrally Sponsored Schemes under the Ministry and the allocations for each of these schemes during the last five years, year-wise and scheme-wise:
- (b) the sharing pattern for each scheme between States and the Centre during the said period;
- (c) whether there has been a decline in Central contribution to these schemes; and
 - (d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) and (b) Agriculture is a State subject. However, the Government of India supports the State Governments through various Central Sector and Centrally Sponsored Schemes. Under Centrally Sponsored Schemes implemented by Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW) financial assistance is provided in the sharing pattern of 60:40 between the Centre and the States, 90:10 in case of North Eastern and 3 Himalayan States. For Union Territories the funding pattern is 100% central grant.

The Department of Animal Husbandry, Dairying and Fisheries (DAHD&F) is implementing two Centrally Sponsored Schemes namely- Livestock Health and Diseases Control (LH&DC) and National Livestock Mission (NLM). For 9 components of the LH&DC scheme the sharing pattern between Centre and States is 60:40, for North Eastern and Himalayan States it is 90:10 and 100% central funding for UTs. Under Professional Efficiency Development activities (one of the components of LH&DC) funding pattern is 50:50 for States and 100% for Veterinary Council of India. For National Livestock Mission (NLM) four components are on 60:40 sharing pattern

between Centre and States, 90:10 for North Eastern and special category States. The component of Entrepreneurship Development and Employment Generation and Small Livestock Institute are being implemented as 100% central assistance.

Details of major centrally sponsored schemes implemented by DAC&FW and DAHD&F are given in the Statement (See below).

(c) and (d) In accordance with the recommendations of the Fourteenth Finance Commission, tax devolution to the States has been raised from 32% to 42% of the net proceeds of union tax revenues. In view of the above, the total transfer of funds to the State Government has not been reduced. However, States have been given a higher share of untied funds, so as to enable them to use the resources in accordance with the needs of the State concerned.

Statement

Details of major centrally sponsored schemes

(A) Department of Agriculture, Cooperation and Farmers Welfare

(₹ in crore)

Sl.	Name of Mission /Scheme	2012-13		2013-14		2014-15		2015-16		2016-17	
No.		BE	RE								
1	National Food Security Mission	1875.00	1781.85	2272.00	1979.72	2030.00	1830.00	1300.00	1136.61	1700.00	1280.00
2	Mission for Integrated Development of Horticulture (MIDH)	2211.00	1901.75	2555.00	2948.23	2263.00	1990.07	2000.00	1769.59	1620.00	1660.00
3	National Mission on Oilseeds and Oil Palm	585.50	404.30	508.00	560.27	433.00	333.00	353,00	272.03	500.00	376.00
4	National Mission for Sustainable Agriculture	1568.35	1259.21	1758.00	1399.70	1684.00	1456.37	835.00	747.47	1062.00	879.50
5	National Mission on Agriculture Extension and Technology	1393.65	1080.90	1284.00	1238.23	1316.00	1229.14	1170.35	1079.95	1100.00	1226.50
6	Rashtriya Krishi Vikas Yojna (RKVY)	9217.00	8400.00	9954.00	7089.00	9954.00	8444.00	4500.00	3900.00	5400.00	3550.00
7	Pradhan Mantri Krishi Sinchai Yojna	0.00	0.00	0.00	0.00	0.00	30.00	1800.00	1550.01	2340.00	1990.00

Details of major centrally sponsored schemes

(B) Department of animal husbandry, dairying and fisheries

(₹ in crore)

Sl.No.	Year		BE		RE	
National	Livestock	Mission (NLM)				
1.	2012-13		Scheme initia	nted from the	FY2014-15	
2.	2013-14					
3.	2014-15		273		272.28	
4.	2015-16		116.44		131.56	
5.	2016-17		296		250	
Livestock Health and Diseases Control (LH&DC)						
7.	2012-13		404.02		324.28	
8.	2013-14		459		398.79	
9.	2014-15		459		379.72	
10.	2015-16		251.63		244.82	
11.	2016-17		250		245.45	

New investment policy for fertilizer sector

1648. SHRI P. BHATTACHARYA:

SHRI DARSHAN SINGH YADAV:

SHRIMATI RAJANI PATIL:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the new investment policy for the Fertilizer sector has been implemented in the country, particularly in the States of Maharashtra, Uttar Pradesh and West Bengal:
- (b) if so, whether Fertilizer sector has responded positively towards the new policy; and
- (c) if so, the names of the fertilizer units which have been revamped in these States?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (RAO INDERJIT SINGH): (a) to (c) The Government has announced New Investment Policy – 2012 on 2nd January, 2013 and its amendment on 7th October, 2014 to facilitate fresh investment in urea sector and to make India self-